

17

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/197/2016

NAME OF THE PETITIONER(S) : East India Investment Holding Pte. Ltd & another

NAME OF THE RESPONDENT(S) : M/s Mamallapuram Development Private Limited & 8
others

UNDER SECTION : 397/398 of CA 1956 and 58/59 of CA 2013

S.No.	Name (in Capital)	Represented by	Signature
1)	Indhumathy P.	Counsel for Respondents 3 - 6 .	
2)	CBI VISHNU ANANT M.	Counsel for R8 & 2	
3.	S. Aravindan	Counsel for Pet'ers for Fur M & Ass'ees.	
	Sh. K. Ramasamy	Counsel for R1	

ORDER

Shri S Aravindan, counsel for petitioners present. Shri K Ramasamy, counsel for R1, Shri Anant Merathia, counsel for R2, R8 & R9 and Ms P Indhumathy, counsel for R3 to R6 are present. No representation on behalf of R7. The counsel for petitioner has filed counter to application filed by R8 & R9, the copy of which is served to the other side. The matter is posted for hearing of the CA. Put up on 25.01.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)